

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE BENCH

Date of Order : 25.05.2016

CP No. 291/00085/2015 (OA No. 768/2013)

Mr. S.S. Hora counsel for the applicant.
Mr. Pradhuman Singh proxy counsel for
Mr. Mukesh Agarwal counsel for the respondents No. 2.
Mr. V.D. Sharma counsel for the respondent No. 1. & 4 to 7.
Mr. S. Shrivastava counsel for the respondent No. 3.

Counsel for the respondents submits that the order of the Tribunal has been complied with by the respondent-department.

Therefore, in view of the submissions made by the counsel for the respondents, the Contempt Petition is disposed of. Notices are discharged.



(Ms. Meenakshi Hooja)
Member (A)



(Dr. K.B. Suresh)
Member (J)

Vv